

HIGH COURT OF SIKKIM

Record of proceedings

I.A. No.02 of 2023

IN

FAO/70/2023(Filing No.)

UMA SHANKER PRASAD & ORS. APPLICANTS

VERSUS

VIJAY KUMAR AGARWAL & ORS. RESPONDENTS

Date: 16.04.2024

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Applicants : Ms. Gita Bista, Advocate.
For Respondents : Mr. A. Moulik, Senior Advocate with
Nos.1 & 2 Mr. Ranjit Prasad, Advocate.
For Respondent : None.
No. 3

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1. The learned Senior Counsel and learned counsel for the parties jointly seek an adjournment.

2. List on 21.05.2024.

Judge